

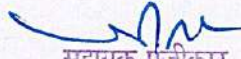
**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD  
CAUSE LIST OF SPECIAL BENCH**

**FOR 16-JUNE-2025 (MONDAY) (AT 10: 30 AM)**

**HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT,  
DR. BRR KUMAR, VICE PRESIDENT AND SMT. ANNAPURNA GUPTA, AM  
IN COURT ROOM 1**

| SPECIAL BENCH MATTERS |               |      |     |      |             |                       |       |         |
|-----------------------|---------------|------|-----|------|-------------|-----------------------|-------|---------|
| Srl                   | Appeal Number |      |     |      | Assmt. Year | Assessee              | Bench | Remarks |
| 1                     | ITA           | 1188 | AHD | 2017 | 2013-14     | [A] SHRI AJAY MAYOR   | A     |         |
| 2                     | ITA           | 2116 | AHD | 2017 | 2013-14     | [A] MS. PALLAVI MAYOR | A     |         |

**CISCO WEBEX MEETING NUMBER: 2644 614 9864 PASSWORD: CR01**

  
सहायक पंजीकार  
ASSISTANT REGISTRAR  
आयकर अपीलीय अधिकरण  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद/AHMEDABAD

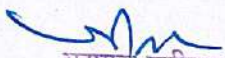
**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD  
CAUSE LIST OF SPECIAL BENCH**

**FOR 16-JUNE-2025 (MONDAY) (AT 10: 30 AM)**

**HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT,  
DR. BRR KUMAR, VICE PRESIDENT AND SMT. ANNAPURNA GUPTA, AM  
IN COURT ROOM 1**

| SPECIAL BENCH MATTERS |               |      |     |      |             |                       |       |         |
|-----------------------|---------------|------|-----|------|-------------|-----------------------|-------|---------|
| Srl                   | Appeal Number |      |     |      | Assmt. Year | Assessee              | Bench | Remarks |
| 1                     | ITA           | 1188 | AHD | 2017 | 2013-14     | [A] SHRI AJAY MAYOR   | A     |         |
| 2                     | ITA           | 2116 | AHD | 2017 | 2013-14     | [A] MS. PALLAVI MAYOR | A     |         |

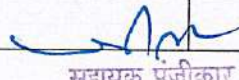
**CISCO WEBEX MEETING NUMBER: 2644 614 9864 PASSWORD: CR01**

  
सहायक पंजीकार  
ASSISTANT REGISTRAR  
आयकर अपीलीय अधिकरण  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD****CAUSE LIST OF A BENCH FOR 17-JUNE-2025 (TUESDAY)****BEFORE HON'BLE DR. BRR KUMAR, VICE PRESIDENT  
AND HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER****IN COURT ROOM 1****CISCO WEBEX MEETING NUMBER: 2644 614 9864 PASSWORD: CR01 NOTE :- KEEPING IN  
VIEW THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

| Srl | Appeal Number           | Assmt. Year | Assessee Name                                                            | Remarks |
|-----|-------------------------|-------------|--------------------------------------------------------------------------|---------|
| 1   | ITA 1125/AHD/2017       | 2010-11     | [A] SHRI KANUBHAI DHULABHAI PATEL                                        |         |
| 2   | IT(SS)A<br>131/AHD/2024 | 2011-12     | [A] MAHENDRABHAI M. SUTARIA - HUF (PROP. SARAL MANAGEMENT & CONSULTANCY) |         |
| 3   | IT(SS)A<br>134/AHD/2024 | 2011-12     | [D] MAHENDRABHAI M. SUTARIA (HUF)                                        |         |
| 4   | ITA 1845/AHD/2024       | 2010-11     | [A] MAHENDRABHAI M. SUTARIA-HUF (PROP. SARAL MANAGEMENT & CONSULTANCY)   |         |
| 5   | ITA 1887/AHD/2024       | 2010-11     | [D] MAHENDRABHAI M. SUTARIA (HUF)                                        |         |
| 6   | ITA 810/AHD/2024        | 2017-18     | [A] KIRIT DALSUKHBHAI PATEL                                              |         |
| 7   | ITA 1213/AHD/2024       | 2009-10     | [A] VIRBALA KIRITKUMAR PATEL                                             |         |
| 8   | ITA 72/AHD/2025         | 2016-17     | [A] RAJESH NANUBHAI JHAVERI                                              |         |
| 9   | ITA 107/AHD/2025        | 2017-18     | [A] ANUPAM PORT CRANES CORPORATION LIMITED                               |         |
| 10  | ITA 108/AHD/2025        | 2018-19     | [A] ANUPAM PORT CRANES CORPORATION LIMITED                               |         |
| 11  | ITA 134/AHD/2025        | NA          | [A] SHRI BHAVNAGAR DASHASHRIMALI KANTHIBANDH (VAISHNAV) VANIK GNATI      |         |
| 12  | ITA 135/AHD/2025        | NA          | [A] SHRI BHAVNAGAR DASHASHRIMALI KANTHIBANDH (VAISHNAV) VANIK GNATI      |         |
| 13  | ITA 198/AHD/2025        | 2017-18     | [A] MOHMMEDAYAZ JANMOHMMED SHAIKH                                        |         |
| 14  | ITA 462/AHD/2025        | 2014-15     | [A] INFINITY INTERNATIONAL                                               |         |
| 15  | ITA 466/AHD/2025        | 2016-17     | [A] SOPHOS TECHNOLOGIES PRIVATE LIMITED                                  |         |
| 16  | ITA 472/AHD/2025        | NA          | [A] SHREE LOHESHWAR MAHADEV TRUST                                        |         |
| 17  | ITA 647/AHD/2025        | 2024-2025   | [A] HOUSE OF HUMANITY CHARITABLE TRUST (E-FILING)                        |         |
| 18  | ITA 648/AHD/2025        | 2024-2025   | [A] HOUSE OF HUMANITY CHARITABLE TRUST (E-FILING)                        |         |
| 19  | ITA 657/AHD/2025        | 2014-15     | [D] AASH SATISH JOSHI (E-FILING)                                         |         |
| 20  | ITA 658/AHD/2025        | 2015-16     | [D] AASH SATISH JOSHI (E-FILING)                                         |         |
| 21  | ITA 666/AHD/2025        | NA          | [A] GAYATRI PARIVAR SHODASH SANSKAR KENDRA GOTRI (E-FILING)              |         |
| 22  | ITA 674/AHD/2025        | 2017-18     | [D] 7NR RETAIL LIMITED (E-FILING)                                        |         |
| 23  | ITA 683/AHD/2025        | NA          | [A] SHRI BANDHU SAMAJ SADHI (E-FILING)                                   |         |
| 24  | ITA 688/AHD/2025        | 2021-22     | [D] SHREE GAYATRI COTTEX ENGINEERS PVT. LTD. (E-FILING)                  |         |
| 25  | CO 46/AHD/2025          | 2021-22     | [A] SHREE GAYATRI COTTEX ENGINEERS PVT. LTD.                             |         |

  
सहायक पंजीकार  
ASSISTANT REGISTRAR  
आयकर अपीलीय अधिकरण  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD**

**CAUSE LIST OF A BENCH FOR 18-JUNE-2025 (WEDNESDAY)**

**BEFORE HON'BLE DR. BRR KUMAR, VICE PRESIDENT  
AND HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER**

**IN COURT ROOM 1**

**CISCO WEBEX MEETING NUMBER: 2644 614 9864 PASSWORD: CR01 NOTE :- KEEPING  
IN VIEW THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

| Srl | Appeal Number          | Assmt.<br>Year | Assessee Name                               | Remarks |
|-----|------------------------|----------------|---------------------------------------------|---------|
| 1   | IT(SS)A<br>24/AHD/2021 | 2017-18        | [A] M/S PARKER BULLION PVT. LTD.            |         |
| 2   | IT(SS)A<br>51/AHD/2021 | 2017-18        | [D] M/S PARKER BULLION PVT. LTD.            |         |
| 3   | ITA 398/AHD/2023       | 2014-15        | [A] DHARMDEEP COMMODITIES PVT. LTD.         |         |
| 4   | ITA 407/AHD/2023       | 2018-19        | [D] GUJARAT APOLLO INDUSTRIES LIMITED       |         |
| 5   | ITA<br>1894/AHD/2024   | 2011-12        | [A] SAJANBEN JAGAJI DABHI                   |         |
| 6   | ITA 211/AHD/2024       | 2012-13        | [A] VASANTIBEN CHIMANBHAI PATEL             |         |
| 7   | ITA<br>1775/AHD/2024   | 2009-10        | [D] TRUFORM TECHNO PRODUCTS PRIVATE LIMITED |         |
| 8   | ITA<br>1776/AHD/2024   | 2012-13        | [D] TRUFORM TECHNO PRODUCTS PRIVATE LIMITED |         |
| 9   | CO 42/AHD/2025         | 2009-10        | [A] TRUFORM TECHNO PRODUCTS PRIVATE LIMITED |         |
| 10  | ITA<br>1834/AHD/2024   | 2017-18        | [D] RAMANBHAI JAGABHAI BHARWAD              |         |

  
सहायक पंजीकार  
Assistant Registrar

आयकर अपील न्यायालय  
13-Jun-2025  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD**

**CAUSE LIST OF A BENCH FOR 19-JUNE-2025 (THURSDAY)**

**BEFORE HON'BLE DR. BRR KUMAR, VICE PRESIDENT  
AND HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER**

**IN COURT ROOM 1**

**CISCO WEBEX MEETING NUMBER: 2644 614 9864 PASSWORD: CR01 NOTE :- KEEPING  
IN VIEW THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

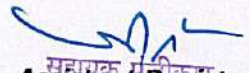
| Srl | Appeal Number     | Assmt. Year | Assessee Name                                   | Remarks |
|-----|-------------------|-------------|-------------------------------------------------|---------|
| 1   | ITA 903/AHD/2016  | 2011-12     | [A] AMBALAL SARABHAI ENTERPRISES LTD.           |         |
| 2   | ITA 954/AHD/2016  | 2011-12     | [A] AMBALAL SARABHAI ENTERPRISES LTD.           |         |
| 3   | ITA 1315/AHD/2016 | 2011-12     | [D] AMBALAL SARABHI ENTERPRISES LIMITED         |         |
| 4   | ITA 1807/AHD/2017 | 2012-13     | [A] AMBALAL SARABHAI ENTERPRISES LIMITED        |         |
| 5   | ITA 2033/AHD/2017 | 2012-13     | [D] AMBALAL SARABHAI ENTERPRISES LIMITED        |         |
| 6   | ITA 1412/AHD/2019 | 2015-16     | [A] NIRMA LIMITED                               |         |
| 7   | ITA 1413/AHD/2019 | 2016-17     | [A] NIRMA LIMITED                               |         |
| 8   | ITA 1436/AHD/2019 | 2015-16     | [D] NIRMA LIMITED                               |         |
| 9   | ITA 1437/AHD/2019 | 2016-17     | [D] NIRMA LIMITED                               |         |
| 10  | CO 11/AHD/2020    | 2015-16     | [A] NIRMA LIMITED                               |         |
| 11  | CO 12/AHD/2020    | 2016-17     | [A] NIRMA LIMITED                               |         |
| 12  | ITA 697/AHD/2025  | 2020-21     | [A] JIVAN JYOT TRUST                            |         |
| 13  | ITA 703/AHD/2025  | NA          | [A] CHAROTAR BHAL RIZE FOUNDATION               |         |
| 14  | ITA 704/AHD/2025  | NA          | [A] CHAROTAR BHAL RIZE FOUNDATION               |         |
| 15  | ITA 715/AHD/2025  | 2010-11     | [D] SINTEX INDUSTRIES LTD                       |         |
| 16  | ITA 723/AHD/2025  | 2020-21     | [A] SHRI MANAV VIKAS FOUNDATION                 |         |
| 17  | ITA 730/AHD/2025  | NA          | [A] MAHER TRUST                                 |         |
| 18  | ITA 800/AHD/2025  | NA          | [A] NEW HORIZON EDUCATION & RESEARCH FOUNDATION |         |
| 19  | ITA 828/AHD/2025  | 2018-19     | [A] VIKRAMKUMAR BHAVARLAL DAVE                  |         |

  
सहायक पंजीकार  
Assistant Registrar  
आयकर अपील विभाग  
INCOME TAX APPEAL TRIBUNAL  
13-Jun-2025  
अहमदाबाद/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD****CAUSE LIST OF B BENCH FOR 16-JUNE-2025 (MONDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER  
AND HON'BLE NARENDRA PRASAD SINHA, ACCOUNTANT MEMBER****IN COURT ROOM 2****CISCO WEBEX MEETING NUMBER: 2641 249 7680 PASSWORD: CR02 NOTE:- KEEPING  
IN VIEW THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

| Srl | Appeal Number           | Assmt.<br>Year | Assessee Name                              | Remarks |
|-----|-------------------------|----------------|--------------------------------------------|---------|
| 1   | IT(SS)A<br>121/AHD/2023 | 2013-14        | [D] JANKHIT CHANDULAL PRAJAPATI (E-FILING) |         |
| 2   | IT(SS)A<br>122/AHD/2023 | 2014-15        | [D] JANKHIT CHANDULAL PRAJAPATI (E-FILING) |         |
| 3   | ITA 927/AHD/2024        | 2014-15        | [D] DIYA ASSOCIATES                        |         |
| 4   | ITA<br>2048/AHD/2024    | 2009-10        | [D] SHRI TARUN VINODRAI SHAH               |         |
| 5   | ITA 36/AHD/2025         | 2011-12        | [A] PUNDRIK RAVINDRABHAI TRIVEDI           |         |
| 6   | ITA 37/AHD/2025         | 2012-13        | [A] PUNDRIK RAVINDRABHAI TRIVEDI           |         |
| 7   | ITA 38/AHD/2025         | 2017-18        | [A] PUNDRIK RAVINDRABHAI TRIVEDI           |         |
| 8   | ITA 39/AHD/2025         | 2017-18        | [A] PUNDRIK RAVINDRABHAI TRIVEDI           |         |
| 9   | ITA 155/AHD/2025        | 2016-17        | [A] PUNDRIK RAVINDRABHAI TRIVEDI           |         |
| 10  | ITA 757/AHD/2025        | 2017-18        | [D] ARVIND FASHIONS LIMITED                |         |
| 11  | ITA 758/AHD/2025        | 2018-19        | [D] ARVIND FASHIONS LIMITED                |         |
| 12  | ITA 771/AHD/2025        | 2017-18        | [A] SOMNATH COLD STORAGE                   |         |
| 13  | ITA 785/AHD/2025        | 2016-17        | [A] UNIQUE RETREADS PVT. LTD.              |         |
| 14  | ITA 789/AHD/2025        | 2018-19        | [A] MEHAAN ENTERPRISE                      |         |
| 15  | ITA 796/AHD/2025        | 2014-15        | [A] ROTOMAG MOTORS & CONTROLS (P) LTD.     |         |

  
**Assistant Registrar**  
13-Jun-2025

આચાર્ય આદિત્ય સિંઘ  
INCOME TAX APPELLATE TRIBUNAL  
અહમદાવાદ/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD****CAUSE LIST OF B BENCH FOR 17-JUNE-2025 (TUESDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER  
AND HON'BLE NARENDRA PRASAD SINHA, ACCOUNTANT MEMBER****IN COURT ROOM 2****CISCO WEBEX MEETING NUMBER: 2641 249 7680 PASSWORD: CR02 NOTE:- KEEPING  
IN VIEW THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

| Srl | Appeal Number          | Assmt.<br>Year | Assessee Name                                 | Remarks |
|-----|------------------------|----------------|-----------------------------------------------|---------|
| 1   | IT(SS)A<br>44/AHD/2024 | 2018-19        | [A] RAJENDRA RAMESHCHANDRA SHAH               |         |
| 2   | IT(SS)A<br>45/AHD/2024 | 2019-20        | [A] RAJENDRA RAMESHCHANDRA SHAH               |         |
| 3   | IT(SS)A<br>47/AHD/2024 | 2020-21        | [D] RAJENDRA RAMESHCHANDRA SHAH               |         |
| 4   | ITA<br>1162/AHD/2024   | 2018-19        | [D] R S PROCON                                |         |
| 5   | CO 37/AHD/2024         | 2018-19        | [A] R S PROCON                                |         |
| 6   | ITA 202/AHD/2025       | 2016-17        | [A] DUDHSAGAR RESEARCH AND DEMENT ASSOCIATION |         |
| 7   | ITA 203/AHD/2025       | 2017-18        | [A] DUDHSAGAR RESEARCH AND DEMENT ASSOCIATION |         |
| 8   | ITA 801/AHD/2025       | 2021-22        | [A] MUKESHBHAI CHIMANLAL PATEL                |         |
| 9   | ITA 814/AHD/2025       | 2012-13        | [A] KAMLESHBHAI MANUBHAI PATEL                |         |
| 10  | ITA 820/AHD/2025       | 2017-18        | [A] DEVKRUPA INTERNATIONAL                    |         |
| 11  | ITA 833/AHD/2025       | 2016-2017      | [A] ISRAMA DUDH UTPADAK SAHAKARI MANDLI LTD.  |         |
| 12  | ITA 841/AHD/2025       | 2021-22        | [A] VIPUL KAMAL PRAKASH SUD                   |         |
| 13  | ITA 855/AHD/2025       | NA             | [A] SHARDABA FOUNDATION                       |         |
| 14  | ITA 856/AHD/2025       | NA             | [A] SHARDABA FOUNDATION                       |         |
| 15  | ITA 870/AHD/2025       | 2013-14        | [A] HARDIK JAGDISHBHAI PATEL                  |         |

  
सहायक पंजीकार  
ASSISTANT REGISTRAR  
आयकर अधिनियम, 1961  
INCOME TAX APPellate TRIBUNAL  
13-Jun-2025  
अहमदाबाद/AHMEDABAD



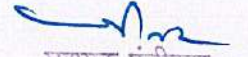
**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD****CAUSE LIST OF B BENCH FOR 18-JUNE-2025 (WEDNESDAY)**

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER  
AND HON'BLE NARENDRA PRASAD SINHA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**CISCO WEBEX MEETING NUMBER: 2641 249 7680 PASSWORD: CR02 NOTE:- KEEPING  
IN VIEW THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

| Srl | Appeal Number          | Assmt.<br>Year | Assessee Name                      | Remarks |
|-----|------------------------|----------------|------------------------------------|---------|
| 1   | ITA 128/AHD/2024       | 2014-15        | [A] ROHIT PRAKASHCHANDRA SHAH      |         |
| 2   | ITA 570/AHD/2024       | 2017-18        | [A] CHAITANYA PRAKASHCHANDRA DANGI |         |
| 3   | ITA 771/AHD/2024       | 2017-18        | [D] CHAITANYA PRAKASHBHAI DANGI    |         |
| 4   | ITA 811/AHD/2024       | 2012-13        | [A] AMIT GIRDHARBHAI PATEL         |         |
| 5   | ITA<br>1060/AHD/2024   | 2017-18        | [D] S3 TRADECOM PRIVATE LIMITED    |         |
| 6   | ITA<br>2145/AHD/2024   | NA             | [A] OM SEVA DHAM                   |         |
| 7   | IT(SS)A<br>38/AHD/2025 | 2019-20        | [D] RAKESHKUMAR JAYANTILAL PATEL   |         |
| 8   | ITA 878/AHD/2025       | 2018-19        | [A] AAHANA SALES PRIVATE LIMITED   |         |
| 9   | ITA 885/AHD/2025       | 2017-18        | [A] KAUSHAL PRAVINKUMAR SHAH       |         |
| 10  | ITA 899/AHD/2025       | 2013-14        | [D] RAKESHKUMAR JAYANTILAL PATEL   |         |
| 11  | ITA 907/AHD/2025       | 2014-15        | [A] NILESH JAYANTILAL SHAH         |         |
| 12  | ITA 908/AHD/2025       | 2014-15        | [A] NILESH JAYANTILAL SHAH         |         |
| 13  | ITA 925/AHD/2025       | 2015-16        | [A] NILESH JASHBHAI PATEL          |         |

**Assistant Registrar****13-Jun-2025**

INCOME TAX APPELLATE TRIBUNAL

અહમદાવાદ/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD**

**CAUSE LIST OF B BENCH FOR 19-JUNE-2025 (THURSDAY)**

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER  
AND HON'BLE NARENDRA PRASAD SINHA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**CISCO WEBEX MEETING NUMBER: 2641 249 7680 PASSWORD: CR02 NOTE:- KEEPING  
IN VIEW THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

| Srl | Appeal Number        | Assmt.<br>Year | Assessee Name                                | Remarks |
|-----|----------------------|----------------|----------------------------------------------|---------|
| 1   | ITA 785/AHD/2023     | 2016-17        | [A] BAKERI PROJECTS PRIVATE LIMITED          |         |
| 2   | ITA 992/AHD/2024     | 2014-15        | [A] BIPINKUMAR RAMBHAI PATEL                 |         |
| 3   | ITA 993/AHD/2024     | 2015-16        | [A] BIPINKUMAR RAMBHAI PATEL                 |         |
| 4   | ITA<br>1310/AHD/2024 | 2020-21        | [A] CRYSTAL QUINONE PRIVATE LIMITED          |         |
| 5   | ITA<br>1369/AHD/2024 | 2015-16        | [A] VIBHUTI KRUNAL PATEL                     |         |
| 6   | ITA<br>1725/AHD/2024 | 2018-19        | [A] AURA SECURITIES PRIVATE LIMITED          |         |
| 7   | ITA<br>1984/AHD/2024 | 2011-12        | [A] HITESH BALCHANDRA RAWAL                  |         |
| 8   | ITA<br>2022/AHD/2024 | 2021           | [D] SAURABH AGRAWAL                          |         |
| 9   | ITA 248/AHD/2025     | 2022-23        | [A] ELECTRONICS & QUALITY DEVELOPMENT CENTRE |         |

  
सहायक पंजीकार  
ASS **Assistant Registrar**  
आयकर अपीलें **13-Jun-2025**  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद/AHMEDABAD



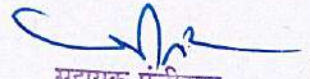
**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD****CAUSE LIST OF C BENCH FOR 16-JUNE-2025 (MONDAY)**

**BEFORE HON'BLE SUCHITRA RAGHUNATH KAMBLE, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

**CISCO WEBEX MEETING NUMBER: 2642 907 3560 PASSWORD: CR04 NOTE :- KEEPING  
IN VIEW THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

| Srl | Appeal Number          | Assmt.<br>Year | Assessee Name                                  | Remarks |
|-----|------------------------|----------------|------------------------------------------------|---------|
| 1   | ITA 119/AHD/2022       | 2017-18        | [A] M/S. SHIV SHAKTI ENTERPRISE (RCM)          |         |
| 2   | ITA<br>1383/AHD/2024   | 2013-14        | [A] MEHULKUMAR RAMABHAI CHAUDHARI              |         |
| 3   | ITA<br>1384/AHD/2024   | 2014-15        | [A] MEHULKUMAR RAMABHAI CHAUDHARI              |         |
| 4   | ITA<br>1385/AHD/2024   | 2015-16        | [A] MEHULKUMAR RAMABHAI CHAUDHARI              |         |
| 5   | ITA<br>1386/AHD/2024   | 2016-17        | [A] MEHULKUMAR RAMABHAI CHAUDHARI              |         |
| 6   | IT(SS)A<br>40/AHD/2025 | 2017-2018      | [D] BHARAT CHHAGANBHAI BHARWAD (E-FILING)      |         |
| 7   | IT(SS)A<br>41/AHD/2025 | 2019-2020      | [D] BHARAT CHHAGANBHAI BHARWAD (E-FILING)      |         |
| 8   | ITA 951/AHD/2025       | 2015-16        | [A] SH. BHAVESHKUMAR GANSHYAM PATEL (E-FILING) |         |
| 9   | ITA 955/AHD/2025       | 2017-18        | [A] SWASTIK DEVELOPERS (E-FILING)              |         |
| 10  | ITA 980/AHD/2025       | 2017-18        | [A] DIY FURNITURES PRIVATE LIMITED             |         |
| 11  | ITA 981/AHD/2025       | 2017-18        | [A] DIY FURNITURES PRIVATE LIMITED             |         |

  
सहायक पंजीकार  
Assistant Registrar  
आयकर अपील नं. 13-Jun-2025  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD**

**CAUSE LIST OF C BENCH FOR 17-JUNE-2025 (TUESDAY)**

**BEFORE HON'BLE SUCHITRA RAGHUNATH KAMBLE, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

**CISCO WEBEX MEETING NUMBER: 2642 907 3560 PASSWORD: CR04 NOTE :- KEEPING  
IN VIEW THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

| Srl | Appeal Number          | Assmt.<br>Year | Assessee Name                    | Remarks |
|-----|------------------------|----------------|----------------------------------|---------|
| 1   | IT(SS)A<br>78/AHD/2021 | 2015-16        | [D] M/S. S.S. INFRA              |         |
| 2   | IT(SS)A<br>79/AHD/2021 | 2016-17        | [D] M/S. S.S. INFRA              |         |
| 3   | IT(SS)A<br>80/AHD/2021 | 2017-18        | [D] M/S. S.S. INFRA              |         |
| 4   | ITA 158/AHD/2021       | 2018-19        | [D] M/S. S.S. INFRA              |         |
| 5   | ITA 524/AHD/2024       | 2012-13        | [A] ATIT MAHESHBHAI PATEL        |         |
| 6   | ITA<br>2042/AHD/2024   | 2017-18        | [A] HARISHKUMAR KHUSHALRAY BHATT |         |
| 7   | ITA 499/AHD/2025       | NA             | [A] VRUNDAVAN CHARITABLE TRUST   |         |

  
सहायक पंजीकार  
Assistant Registrar  
आयकर अपील  
13-Jun-2025  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD**

**CAUSE LIST OF C BENCH FOR 18-JUNE-2025 (WEDNESDAY)**

**BEFORE HON'BLE SUCHITRA RAGHUNATH KAMBLE, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

**CISCO WEBEX MEETING NUMBER: 2642 907 3560 PASSWORD: CR04 NOTE :- KEEPING  
IN VIEW THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

| Srl | Appeal Number        | Assmt.<br>Year | Assessee Name                                   | Remarks |
|-----|----------------------|----------------|-------------------------------------------------|---------|
| 1   | ITA 829/AHD/2024     | 2013-14        | [A] RASHMIN KANTILAL VAKTA                      |         |
| 2   | ITA 830/AHD/2024     | 2014-15        | [A] RASHMIN KANTILAL VAKTA                      |         |
| 3   | ITA 865/AHD/2024     | 2013-14        | [D] RASHMIN KANTILAL VAKTA (E-FILING)           |         |
| 4   | ITA 866/AHD/2024     | 2014-15        | [D] RASHMIN KANTILAL VAKTA (E-FILING)           |         |
| 5   | ITA<br>1030/AHD/2024 | 2013-14        | [A] PARTHIV JAWAHARBHAI SHAH                    |         |
| 6   | ITA<br>1038/AHD/2024 | 2013-14        | [D] PARTHIV JAWAHARBHAI SHAH (E-FILING)         |         |
| 7   | ITA<br>2156/AHD/2024 | NA             | [A] SHRI PRAGATI EDUCATION AND CHARITABLE TRUST |         |
| 8   | ITA<br>2157/AHD/2024 | NA             | [A] SHRI PRAGATI EDUCATION AND CHARITABLE TRUST |         |
| 9   | ITA 142/AHD/2025     | NA             | [A] MAHILA EKTA VIKAS PARISAD                   |         |

  
सहायक पंजीकार  
Assistant Registrar  
आयकर अधीनस्थ न्यायाधीश  
INCOME TAX APPELLATE TRIBUNAL  
13-Jun-2025  
अहमदाबाद/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD**

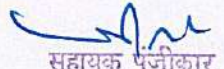
**CAUSE LIST OF C BENCH FOR 19-JUNE-2025 (THURSDAY)**

**BEFORE HON'BLE SUCHITRA RAGHUNATH KAMBLE, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

**CISCO WEBEX MEETING NUMBER: 2642 907 3560 PASSWORD: CR04 NOTE :- KEEPING  
IN VIEW THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

| Srl | Appeal Number        | Assmt.<br>Year | Assessee Name              | Remarks |
|-----|----------------------|----------------|----------------------------|---------|
| 1   | ITA<br>1667/AHD/2024 | 2019-20        | [A] SAFAL GLADEONE ESTATE  |         |
| 2   | ITA<br>1668/AHD/2024 | 2020-21        | [A] SAFAL GLADEONE ESTATE  |         |
| 3   | ITA<br>1669/AHD/2024 | 2021-22        | [A] SAFAL GLADEONE ESTATE  |         |
| 4   | ITA<br>1670/AHD/2024 | 2022-23        | [A] SAFAL GLADEONE ESTATE  |         |
| 5   | ITA<br>1748/AHD/2024 | 2019-20        | [D] SAFAL GLADEONE ESTATE  |         |
| 6   | ITA<br>1749/AHD/2024 | 2020-21        | [D] SAFAL GLADEONE ESTATE  |         |
| 7   | ITA<br>1750/AHD/2024 | 2021-22        | [D] SAFAL GLADEONE ESTATE  |         |
| 8   | ITA<br>1751/AHD/2024 | 2022-23        | [D] SAFAL GLADE ONE ESTATE |         |

  
सहायक पंजीकार  
**Assistant Registrar**  
आयकर  
13-Jun-2025  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD****CAUSE LIST OF D BENCH FOR 16-JUNE-2025 (MONDAY)**

**BEFORE HON'BLE TR SENTHIL KUMAR, JUDICIAL MEMBER  
AND HON'BLE NARENDRA PRASAD SINHA, ACCOUNTANT MEMBER**

**IN COURT ROOM 3**

**CISCO WEBEX MEETING NUMBER: 2642 944 0502 PASSWORD: CR03 NOTE :- KEEPING IN VIEW  
THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

| Srl | Appeal Number          | Assmt.<br>Year | Assessee Name                              | Remarks |
|-----|------------------------|----------------|--------------------------------------------|---------|
| 1   | ITA 1457/AHD/2018      | 2011-12        | [D] M/S. PUSHRAJ CORPORATION               |         |
| 2   | ITA 148/AHD/2021       | 2016-17        | [A] M/S. ATUL LIMITED                      |         |
| 3   | ITA 1011/AHD/2023      | 2014-15        | [A] ATUL LTD.                              |         |
| 4   | ITA 883/AHD/2023       | 2017-18        | [D] CHIRIPAL INDUSTRIES LIMITED            |         |
| 5   | CO 4/AHD/2024          | 2017-18        | [A] CHIRIPAL INDUSTRIES LIMITED            |         |
| 6   | IT(SS)A<br>23/AHD/2024 | 2015-16        | [A] MINESH BIPINBHAI PATEL                 |         |
| 7   | ITA 650/AHD/2024       | 2016-17        | [A] MINESH BIPINBHAI PATEL                 |         |
| 8   | ITA 623/AHD/2024       | 2016-17        | [A] UNIMED TECHNOLOGIES LIMITED            |         |
| 9   | ITA 632/AHD/2024       | 2016-17        | [D] UNIMED TECHNOLOGIES LIMITED            |         |
| 10  | ITA 1521/AHD/2024      | 2020-21        | [A] ZYDUS HOSPIRA ONCOLOGY PRIVATE LIMITED |         |
| 11  | ITA 2214/AHD/2024      | NA             | [A] ANNAPURNA CHARITABLE TRUST             |         |
| 12  | ITA 616/AHD/2025       | 2017-18        | [A] INTAS PHARMACEUTICALS LTD.             |         |
| 13  | ITA 617/AHD/2025       | 2018-19        | [A] INTAS PHARMACEUTICALS LTD.             |         |
| 14  | ITA 791/AHD/2025       | 2018-19        | [A] SAJAN OVERSEAS PVT. LTD.               |         |
| 15  | ITA 798/AHD/2025       | 2019-20        | [A] AMBICA EDUCATION TRUST                 |         |
| 16  | ITA 799/AHD/2025       | 2020-21        | [A] AMBICA EDUCATION TRUST                 |         |
| 17  | ITA 804/AHD/2025       | 2017-18        | [A] GOVINDJI GAGAJI DABHI                  |         |
| 18  | ITA 816/AHD/2025       | NA             | [A] AAMOD CULTURAL FOUNDATION              |         |
| 19  | ITA 823/AHD/2025       | 2020-21        | [A] VITTHALDAS NATHUBHAI SHAH              |         |

  
**Assistant Registrar**  
13-Jun-2025  
आमकर अपीलान आचरण  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD****CAUSE LIST OF D BENCH FOR 17-JUNE-2025 (TUESDAY)****BEFORE HON'BLE ANNAPURNA GUPTA, ACCOUNTANT MEMBER  
AND HON'BLE TR SENTHIL KUMAR, JUDICIAL MEMBER****IN COURT ROOM 3****CISCO WEBEX MEETING NUMBER: 2642 944 0502 PASSWORD: CR03 NOTE :- KEEPING IN  
VIEW THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

| Srl | Appeal Number           | Assmt.<br>Year | Assessee Name                                                      | Remarks |
|-----|-------------------------|----------------|--------------------------------------------------------------------|---------|
| 1   | IT(SS)A<br>492/AHD/2019 | 2017-18        | [A] VAIBHAV NARESHKUMAR SHAH                                       |         |
| 2   | ITA 280/AHD/2022        | 2017-18        | [D] CLARIS LIMITED(ALTHEON ENTERPRISES )TED)                       |         |
| 3   | ITA 300/AHD/2022        | 2018-19        | [D] M/S. CLARIS LIMITED ( FORMERLY ALTHEON ENTERPRISES<br>LIMITED) |         |
| 4   | ITA 72/AHD/2024         | 2012-13        | [D] SHREEJI ASSOCIATES                                             |         |
| 5   | ITA 73/AHD/2024         | 2011-12        | [D] SHREEJI ASSOCIATES                                             |         |
| 6   | ITA 34/AHD/2025         | NA             | [A] SHRI RAJESH RAVINDRAN CHARITY TRUST                            |         |
| 7   | ITA 222/AHD/2025        | 2011-12        | [A] VITTHALBHAI ASHABHAI PATEL                                     |         |
| 8   | ITA 623/AHD/2025        | 2018-19        | [A] MOHAMMEDSAQIB AIYUB PUTHAWALA                                  |         |
| 9   | ITA 624/AHD/2025        | 2018-19        | [A] SANA MD.SAQIB PUTHAWALA                                        |         |
| 10  | ITA 646/AHD/2025        | 2023-24        | [A] ANALYTIX BUSINESS SOLUTION (I) PVT. LTD.                       |         |
| 11  | ITA 655/AHD/2025        | 2015-16        | [A] PANCHMAHHAL DIST CO OP MILK PRODUCERS UNION LTD<br>GODHRA      |         |
| 12  | ITA 656/AHD/2025        | 2016-17        | [A] PANCHMAHHAL DIST CO OP MILK PRODUCERS UNION LTD<br>GODHRA      |         |
| 13  | ITA 665/AHD/2025        | N.A            | [A] NUTAN SHIKSHAN SADHANA TRUST                                   |         |
| 14  | ITA 669/AHD/2025        | 2018-19        | [D] PHOENIX FLEXIBLES PRIVATE LIMITED                              |         |
| 15  | ITA 673/AHD/2025        | 2018-19        | [D] SAFAL REAL ESTATE DEVELOPERS                                   |         |
| 16  | ITA 682/AHD/2025        | 2022-23        | [A] SOJAS CORPORATION                                              |         |
| 17  | ITA 685/AHD/2025        | 2022-23        | [A] THE ANKLAV MERCANTILE CO-OP CREDIT SOCIETY LTD.                |         |
| 18  | ITA 687/AHD/2025        | 2017-18        | [A] RESHMA MOHMAAD SUHED SINDHI                                    |         |
| 19  | ITA 690/AHD/2025        | 2014-15        | [D] MYTRAH VAYU (GUJARAT) PRIVATE LIMITED                          |         |

*Trishul*  
**Assistant Registrar**  
13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL  
અમદાવાદ/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD****CAUSE LIST OF D BENCH FOR 18-JUNE-2025 (WEDNESDAY)****BEFORE HON'BLE ANNAPURNA GUPTA, ACCOUNTANT MEMBER  
AND HON'BLE TR SENTHIL KUMAR, JUDICIAL MEMBER****IN COURT ROOM 3****CISCO WEBEX MEETING NUMBER: 2642 944 0502 PASSWORD: CR03 NOTE :- KEEPING IN VIEW  
THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

| Srl | Appeal Number     | Assmt. Year | Assessee Name                                     | Remarks |
|-----|-------------------|-------------|---------------------------------------------------|---------|
| 1   | ITA 1402/AHD/2016 | 2008-09     | [A] BUNDY INDIA LIMITED                           |         |
| 2   | ITA 190/AHD/2022  | 2017-18     | [A] M/S. MADHYA GUJARAT VIJ COMPANY LTD.          |         |
| 3   | ITA 204/AHD/2022  | 2017-18     | [D] M/S. MADHYA GUJARAT VIJ COMPANY LTD.          |         |
| 4   | BMA 1/AHD/2024    | 2016-17     | [D] ANSHUL DARSHAN SHAH                           |         |
| 5   | BMA 2/AHD/2024    | 2017-18     | [D] ANSHUL DARSHAN SHAH                           |         |
| 6   | BMA 3/AHD/2024    | 2018-19     | [D] ANSHUL DARSHAN SHAH                           |         |
| 7   | BMA 4/AHD/2024    | 2019-20     | [D] ANSHUL DARSHAN SHAH                           |         |
| 8   | ITA 690/AHD/2024  | 2017-18     | [D] L G CHOUDHARY                                 |         |
| 9   | ITA 730/AHD/2024  | 2017-18     | [A] M/S. L. G. CHOUDHARY                          |         |
| 10  | ITA 877/AHD/2024  | 2018-19     | [A] A MENARINI INDIA PVT. LTD.                    |         |
| 11  | ITA 1596/AHD/2024 | 2006-07     | [A] GUJARAT STATE ELECTRICITY CORPN. LTD.         |         |
| 12  | ITA 1653/AHD/2024 | 2006-07     | [D] GUJARAT STATE ELECTRICITY CORPORATION LIMITED |         |
| 13  | ITA 1599/AHD/2024 | 2017-18     | [A] GUJARAT STATE ELECTRICITY CORPN. LTD.         |         |
| 14  | ITA 1600/AHD/2024 | 2017-18     | [A] GUJARAT STATE ELECTRICITY CORPN. LTD.         |         |
| 15  | ITA 1663/AHD/2024 | 2017-18     | [D] GUJARAT STATE ELECTRICITY CORPORATION LIMITED |         |
| 16  | ITA 1601/AHD/2024 | 2018-19     | [A] GUJARAT STATE ELECTRICITY CORPN. LTD.         |         |
| 17  | ITA 1664/AHD/2024 | 2018-19     | [D] GUJARAT STATE ELECTRICITY CORPORATION LIMITED |         |
| 18  | ITA 2090/AHD/2024 | 2014-15     | [A] RUSHABH RAMESHBHAI PRAJAPATI                  |         |
| 19  | ITA 2091/AHD/2024 | 2014-15     | [A] RUSHABH RAMESHBHAI PRAJAPATI                  |         |
| 20  | ITA 2133/AHD/2024 | NA          | [A] STELLIN FOUNDATION                            |         |
| 21  | ITA 2134/AHD/2024 | NA          | [A] STELLIN FOUNDATION                            |         |

**Assistant Registrar**

આચાર્ય 13-Jun-2025

INCOME TAX APPELLATE TRIBUNAL

અહમદાબાદ/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD****CAUSE LIST OF D BENCH FOR 19-JUNE-2025 (THURSDAY)****BEFORE HON'BLE ANNAPURNA GUPTA, ACCOUNTANT MEMBER  
AND HON'BLE TR SENTHIL KUMAR, JUDICIAL MEMBER****IN COURT ROOM 3****CISCO WEBEX MEETING NUMBER: 2642 944 0502 PASSWORD: CR03 NOTE :- KEEPING IN  
VIEW THE PREVAILING SITUATION, LIBERAL ADJOURNMENT SHALL BE GRANTED.**

| Srl | Appeal Number       | Assmt. Year | Assessee Name                                           | Remarks |
|-----|---------------------|-------------|---------------------------------------------------------|---------|
| 1   | ITA 1887/AHD/2017   | 2013-14     | [D] M/S. DAHEJ SEZ LIMITED                              |         |
| 2   | ITA 1888/AHD/2017   | 2014-15     | [D] DAHEJ SEZ LTD.                                      |         |
| 3   | ITA 101/AHD/2019    | 2015-16     | [D] M/S. DAHEJ SEZ LIMITED                              |         |
| 4   | ITA 121/AHD/2018    | 2013-14     | [A] M/S. TBEA SHENYANG TRASFORMER GROUP COMPANY LIMITED |         |
| 5   | ITA 670/AHD/2024    | 2016-17     | [A] RAMANBHAI JETHABHAI JADAV                           |         |
| 6   | ITA 750/AHD/2024    | 2018-19     | [A] SAFAL REAL ESTATE DEVELOPERS                        |         |
| 7   | ITA 1504/AHD/2024   | 2018-19     | [D] AASHNA DEVELOPERS PVT LTD                           |         |
| 8   | ITA 1505/AHD/2024   | 2022-23     | [D] AASHNA DEVELOPERS PVT. LTD.                         |         |
| 9   | ITA 1605/AHD/2024   | 2017-18     | [D] IMRANBHAI UMARBHAI QURESHI                          |         |
| 10  | ITA 2005/AHD/2024   | 2015-16     | [A] DEV PRAKASH NIHALANI                                |         |
| 11  | ITA 2011/AHD/2024   | 2017-18     | [A] BHANU JEWELLERS ART                                 |         |
| 12  | ITA 2043/AHD/2024   | 2016-17     | [A] AMBROSIA REALTY                                     |         |
| 13  | ITA 2122/AHD/2024   | N.A.        | [A] SADAR AAM SUNNI MUSLIM VAKAF COMMITTEE RAJKOT       |         |
| 14  | IT(SS)A 32/AHD/2025 | 2012-13     | [A] FALGUNI RAHUL SHAH                                  |         |
| 15  | IT(SS)A 33/AHD/2025 | 2013-14     | [A] FALGUNI RAHUL SHAH                                  |         |
| 16  | IT(SS)A 34/AHD/2025 | 2014-15     | [A] FALGUNI RAHUL SHAH                                  |         |
| 17  | IT(SS)A 35/AHD/2025 | 2016-17     | [A] FALGUNI RAHUL SHAH                                  |         |
| 18  | IT(SS)A 36/AHD/2025 | 2017-18     | [A] FALGUNI RAHUL SHAH                                  |         |
| 19  | ITA 41/AHD/2025     | NA          | [A] NAVRATNA CHARITABLE TRUST                           |         |
| 20  | ITA 576/AHD/2025    | 2016-17     | [A] DEV PRAKASH NIHALANI                                |         |

  
सहायक पंजीकार  
ASSISTANT REGISTRAR  
आयकर अपीलार्थी अधिकरण  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD**

**CAUSE LIST OF PART HEARD MATTERS,  
FOR 17-JUNE-2025 (TUESDAY)**

BEFORE DR. BRR KUMAR, VICE PRESIDENT  
AND SHRI TR SENTHIL KUMAR, JUDICIAL MEMBER

| PART HEARD MATTERS |               |     |          |             |                                             |       |         |
|--------------------|---------------|-----|----------|-------------|---------------------------------------------|-------|---------|
| Srl                | Appeal Number |     |          | Assmt. Year | Assessee                                    | Bench | Remarks |
| 1                  | ITA           | 560 | AHD 2023 | 2014-15     | [A] TIRUPATI RETAIL (INDIA) PVT. LTD.       | A     |         |
| 2                  | ITA           | 576 | AHD 2023 | 2014-15     | [D] TIRUPATI RETAIL (INDIA) PRIVATE LIMITED | A     |         |

**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD**

**CAUSE LIST OF PART HEARD MATTERS,  
FOR 18-JUNE-2025 (WEDNESDAY)**

BEFORE DR. BRR KUMAR, VICE PRESIDENT  
AND MS. SUCHITRA RAGHUNATH KAMBLE, JUDICIAL MEMBER

| PART HEARD MATTERS |               |    |          |             |                                       |       |         |
|--------------------|---------------|----|----------|-------------|---------------------------------------|-------|---------|
| Srl                | Appeal Number |    |          | Assmt. Year | Assessee                              | Bench | Remarks |
| 1                  | IT(SS)A       | 69 | AHD 2016 | 2011-12     | [D] SHRI DILIPBHAI GOVINDBHAI PUROHIT | A     |         |
| 2                  | IT(SS)A       | 75 | AHD 2016 | 2008-09     | [A] SHRI DILIP G. PUROHIT             | A     |         |
| 3                  | IT(SS)A       | 76 | AHD 2016 | 2009-10     | [A] SHRI DILIP G. PUROHIT             | A     |         |
| 4                  | IT(SS)A       | 77 | AHD 2016 | 2010-11     | [A] SHRI DILIP G. PUROHIT             | A     |         |
| 5                  | IT(SS)A       | 78 | AHD 2016 | 2011-12     | [A] SHRI DILIP G. PUROHIT             | A     |         |

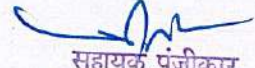
| CLARIFICATION MATTERS |               |   |          |             |                                                    |       |         |
|-----------------------|---------------|---|----------|-------------|----------------------------------------------------|-------|---------|
| Srl                   | Appeal Number |   |          | Assmt. Year | Assessee                                           | Bench | Remarks |
| 1                     | ITA           | 9 | AHD 2024 | 2012-13     | [A] JHAVERI TRADING AND INVESTMENT PRIVATE LIMITED | B     |         |

**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD**

**CAUSE LIST OF CLARIFICATIONS MATTERS,  
FOR 19-JUNE-2025 (THURSDAY)**

BEFORE SMT. ANNAPURNA GUPTA, ACCOUNTANT MEMBER  
AND SHRI SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER

| CLARIFICATION MATTERS |               |     |          |             |                                 |       |         |
|-----------------------|---------------|-----|----------|-------------|---------------------------------|-------|---------|
| Srl                   | Appeal Number |     |          | Assmt. Year | Assessee                        | Bench | Remarks |
| 1                     | IT(SS)A       | 46  | AHD 2018 | 2013-14     | [A] SHRI KALPESH KANTILAL PATEL | A     |         |
| 2                     | IT(SS)A       | 52  | AHD 2018 | 2013-14     | [D] SHRI KALPESH KANTILAL PATEL | A     |         |
| 3                     | ITA           | 486 | AHD 2018 | 2014-15     | [A] SHRI KALPESH KANTILAL PATEL | A     |         |

  
सहायक पंजीकार  
ASSISTANT REGISTRAR  
आयकर अपीलार्थी अधिकरण  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद/AHMEDABAD

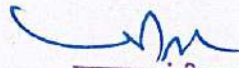


**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD**

**CAUSE LIST OF PART HEARD MATTERS,  
FOR 19-JUNE-2025 (THURSDAY) AT-02.30 PM**

**BEFORE MS. SUCHITRA RAGHUNATH KAMBLE, JUDICIAL MEMBER  
AND SHRI NARENDRA PRASAD SINHA, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |     |     |      |             |                                                             |               |
|--------------------|---------------|-----|-----|------|-------------|-------------------------------------------------------------|---------------|
| Srl                | Appeal Number |     |     |      | Assmt. Year | Assessee                                                    | Bench Remarks |
| 1                  | IT(SS)A       | 120 | AHD | 2024 | 2018-19     | [A] AVYAA DEVELOPERS                                        | A             |
| 2                  | IT(SS)A       | 121 | AHD | 2024 | 2020-21     | [A] AVYAA DEVELOPERS                                        | A             |
| 3                  | IT(SS)A       | 122 | AHD | 2024 | 2018-19     | [A] MANISH SURENDRAKUMAR DALMIA                             | A             |
| 4                  | IT(SS)A       | 123 | AHD | 2024 | 2020-21     | [A] MANISH SURENDRAKUMAR DALMIA                             | A             |
| 5                  | IT(SS)A       | 124 | AHD | 2024 | 2018-19     | [A] MANISH DALMIA LEGAL HEIR OF LATE SURENDRA DALMIA        | A             |
| 6                  | IT(SS)A       | 137 | AHD | 2024 | 2016-17     | [D] MANISH SURENDER KUMAR DALMIA                            | A             |
| 7                  | IT(SS)A       | 138 | AHD | 2024 | 2017-18     | [D] MANISH SURENDER KUMAR DALMIA                            | A             |
| 8                  | IT(SS)A       | 139 | AHD | 2024 | 2018-19     | [D] MANISH SURENDER KUMAR DALMIA                            | A             |
| 9                  | IT(SS)A       | 140 | AHD | 2024 | 2020-21     | [D] MANISH SURENDER KUMAR DALMIA                            | A             |
| 10                 | IT(SS)A       | 141 | AHD | 2024 | 2016-17     | [D] LATE SHRI SURENDER DALMIA LEGAL HEIR SHRI MANISH DALMIA | A             |
| 11                 | IT(SS)A       | 142 | AHD | 2024 | 2017-18     | [D] LATE SURENDRA DALMIA LEGAL HEIR SHRI MANISH DALMIA      | A             |
| 12                 | IT(SS)A       | 143 | AHD | 2024 | 2018-19     | [D] LATE SHRI SURENDER DALMIA LEGAL HEIR SHRI MANISH DALMIA | A             |
| 13                 | IT(SS)A       | 144 | AHD | 2024 | 2016-17     | [D] ASHOKBHAI JAGUBHAI KHENI                                | A             |
| 14                 | IT(SS)A       | 145 | AHD | 2024 | 2017-18     | [D] ASHOKBHAI JAGUBHAI KHENI                                | A             |
| 15                 | IT(SS)A       | 146 | AHD | 2024 | 2018-19     | [D] ASHOKBHAI JAGUBHAI KHENI                                | A             |
| 16                 | IT(SS)A       | 147 | AHD | 2024 | 2020-21     | [D] ASHOKBHAI JAGUBHAI KHENI                                | A             |
| 17                 | IT(SS)A       | 148 | AHD | 2024 | 2016-17     | [D] AVYAA DEVELOPERS                                        | A             |
| 18                 | IT(SS)A       | 149 | AHD | 2024 | 2017-18     | [D] AVYAA DEVELOPERS                                        | A             |
| 19                 | IT(SS)A       | 150 | AHD | 2024 | 2018-19     | [D] AVYAA DEVELOPERS                                        | A             |
| 20                 | IT(SS)A       | 151 | AHD | 2024 | 2020-21     | [D] AVYAA DEVELOPERS                                        | A             |
| 21                 | IT(SS)A       | 152 | AHD | 2024 | 2017-18     | [D] HITESHKUMAR HIRALAL PATEL                               | A             |
| 22                 | IT(SS)A       | 153 | AHD | 2024 | 2018-19     | [D] HITESHKUMAR HIRALAL PATEL                               | A             |
| 23                 | IT(SS)A       | 154 | AHD | 2024 | 2020-21     | [D] HITESHKUMAR HIRALAL PATEL                               | A             |
| 24                 | IT(SS)A       | 165 | AHD | 2024 | 2016-17     | [D] HITESHKUMAR HIRALAL PATEL                               | A             |

  
सहायक पंजीकार  
ASSISTANT REGISTRAR  
आयकर अपीलार्थी अधिकरण  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD**

**CAUSE LIST OF CLARIFICATIONS MATTERS,  
FOR 17-JUNE-2025 (TUESDAY)**

**BEFORE SMT. ANNAPURNA GUPTA, ACCOUNTANT MEMBER  
AND SHRI SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER**

| CLARIFICATION MATTERS |               |   |     |      |             |                          |  |       |         |
|-----------------------|---------------|---|-----|------|-------------|--------------------------|--|-------|---------|
| Srl                   | Appeal Number |   |     |      | Assmt. Year | Assessee                 |  | Bench | Remarks |
| 1                     | IT(SS)A       | 3 | AHD | 2024 | 2011-12     | [A] TEHMUL BURJOR SETHNA |  | C     |         |
| 2                     | IT(SS)A       | 4 | AHD | 2024 | 2012-13     | [A] TEHMUL BURJOR SETHNA |  | C     |         |
| 3                     | IT(SS)A       | 5 | AHD | 2024 | 2013-14     | [A] TEHMUL BURJOR SETHNA |  | C     |         |
| 4                     | IT(SS)A       | 6 | AHD | 2024 | 2014-15     | [A] TEHMUL BURJOR SETHNA |  | C     |         |
| 5                     | IT(SS)A       | 7 | AHD | 2024 | 2015-16     | [A] TEHMUL BURJOR SETHNA |  | C     |         |
| 6                     | IT(SS)A       | 8 | AHD | 2024 | 2016-17     | [A] TEHMUL BURJOR SETHNA |  | C     |         |
| 7                     | IT(SS)A       | 9 | AHD | 2024 | 2017-18     | [A] TEHMUL BURJOR SETHNA |  | C     |         |

  
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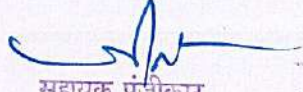


**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD**

**CAUSE LIST OF CLARIFICATIONS MATTERS,  
FOR 18-JUNE-2025 (WEDNESDAY)**

**BEFORE SMT. ANNAPURNA GUPTA, ACCOUNTANT MEMBER  
AND SHRI SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER**

| CLARIFICATION MATTERS |               |     |     |      |             |                                                                                     |               |
|-----------------------|---------------|-----|-----|------|-------------|-------------------------------------------------------------------------------------|---------------|
| Srl                   | Appeal Number |     |     |      | Assmt. Year | Assessee                                                                            | Bench Remarks |
| 1                     | ITA           | 265 | AHD | 2022 | 2017-18     | [A] HAZIRA PORT PRIVATE LIMITED                                                     | D             |
| 2                     | ITA           | 359 | AHD | 2022 | 2018-19     | [A] ALTERA DIGITAL HEALTH (INDIA) LLP<br>(FORMERLY KNOWN AS ALLSCRIPTS (INDIA) LLP) | D             |

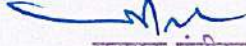
  
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आयकर अपीलीय अधिकरण  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद/AHMEDABAD

**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD**

**CAUSE LIST OF PART HEARD MATTERS,  
FOR 18-JUNE-2025 (WEDNESDAY)**

**BEFORE SHRI SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER  
AND SHRI NARENDRA PRASAD SINHA, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |      |     |      |             |                                       |               |
|--------------------|---------------|------|-----|------|-------------|---------------------------------------|---------------|
| Srl                | Appeal Number |      |     |      | Assmt. Year | Assessee                              | Bench Remarks |
| 1                  | ITA           | 1525 | AHD | 2024 | 2012-13     | [A] CHIMANBHAI CHHAGANBHAI POKAL, HUF | D             |

  
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अहमदाबाद/AHMEDABAD



**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD**

**CAUSE LIST OF PART HEARD MATTERS,  
FOR 18-JUNE-2025 (WEDNESDAY)**

**BEFORE SHRI TR SENTHIL KUMAR, JUDICIAL MEMBER  
AND SHRI MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

| PART HEARD MATTERS |               |    |     |      |             |                              |       |         |  |
|--------------------|---------------|----|-----|------|-------------|------------------------------|-------|---------|--|
| Srl                | Appeal Number |    |     |      | Assmt. Year | Assessee                     | Bench | Remarks |  |
| 1                  | ITA           | 43 | AHD | 2025 | 2017-18     | [A] HIRAL TAPANKUMAR CHUDGAR | B     |         |  |
| 2                  | ITA           | 44 | AHD | 2025 | 2018-19     | [A] HIRAL TAPANKUMAR CHUDGAR | B     |         |  |

  
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